

DIVISION BENCH

O-131

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/414(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th July, 2021, 10:30
A.M**

Name of the Company	PAWAN KUMAR GOENKA SOLE PROPRIETOR OF SWASTIK ENTERPRISES Vs. NAHORJAN TEA COMPANY PVT.LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance (via video conference)

For the Operational Creditor

Mr. Ratul Das, Advocate

ORDER

Mr. Ratul Das, Ld. Counsel for the Operational Creditor present.

Both sides are hereby directed to complete the e-filing process and ensue their defect free status before the next date of hearing. List the matter on 21.09.2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**